

National Company Law Tribunal

Allahabad Bench

CP NO. 121/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Sanjeev Agarwal Vs Omkaleshwar Coloniser Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 241/244 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajnish Sinha	Adv	Petitioner	
2.	Anil Kumar	Res	"	Anil Kumar
3.	Ashish Mr. Sinha	Adv.	Resf. no. 2 & 4	APS
4.	Abhishek Mishra	Adv	Res. 3	Abhishek

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Advocate, Shri Rajnish Sinha for the petitioner. Advocate, Shri Ashish Kumar Srivastava for Respondent No. 2 and 4, Shri Abhishek Mishra for Syndicate Bank. The reply to the main petition is filed. However, the counsel representing the Syndicate Bank seeks further time for filing such reply. Hence, the time is granted.

Meanwhile, interim direction issued by the Tribunal dated 27<sup>th</sup> September, 2017 in respect of the Respondent Company to maintain status quo shall continue, until further order.

Meanwhile, a copy of this order be also communicated to the observer in the connected matter Dr. Pawan Jaiswal to offer its comment, if any.

The matter be listed on 25<sup>th</sup> October, 2017.

Dated:06.10.2017

Typed by  
P.K.Jyoti

  
Shri H.P. Chaturvedi, Member (Judicial)